CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00144/2019

IN

ORIGINAL APPLICATION No.170/00070/2018

DATED THIS THE 12TH DAY OF FERUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Smt.Baby S.Shirekar, D/o Subash Chandra, Aged about 39 years, working as Executive Assistant, O/O Central Excise & GST Commissionerate, Mysore Rural Division, S-I, S-II, Vinay Marg, Siddharth Nagar, Mysore 570011.

...Petitioner

(By Ms.N.Banu.... Advocate)

Vs.

1.Sri DP.Nagendrakumar, The Principal Chief Commissioner of Central Excise, Customs and Service Tax, Office of the Principal Chief Commissioner of Central Tax,CR Building, Queens Road, Bangalore-560 001.

2.Sri Sanjay Pant, The Principal Commissioner of Central Excise Customs and Service Tax, Mysore Zone, Siddharth Nagar, Mysore 570011. 3.Dr.Ajay Bhushan Pandey, The Union of India Rep by its Secretary Ministry of Central Excise Sansad Marg, New Delhi-110 011.

...Respondents

(By Shri Vishnu Bhat, Sr. Panel Counsel)

ORDER(ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that W.P.No.1985/2020 is filed in the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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